

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/7891/2024 ARBP/5/2024	RAJENDER SINGH VS UNION OF INDIA	KAMAL BIHARI PANDA VS	// (//
2	D-ARBP/7683/2024 ARBP/6/2024	RAJENDER @ RAJENDRA SINGH VS UNION OF INDIA	KAMAL BIHARI PANDA VS	// (//
3	D-BLAPL/5342/2024 BLAPL/1433/2024	KANTA @ KAMALAKANTA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /336 /2023 DIST.&SESSIONS JUDGE,KENDRAPARA ST/000033/2024
4	D-BLAPL/5263/2024 BLAPL/1434/2024	ARUL MUTHAMAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAMUNIGAM /104 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/000053/2023
5	D-BLAPL/5386/2024 BLAPL/1435/2024	NITYANANDA PATRO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BAIDYANATHPUR /94 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan) Spl/000030/2023
6	D-BLAPL/5389/2024 BLAPL/1436/2024	BICHITRA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	MANGALPUR /307 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002210/2023
7	D-BLAPL/5264/2024 BLAPL/1437/2024	SITARAM BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /52 /2022 A.D.J.PATNAGARH(Balangir) SC/000047/2024
8	D-BLAPL/5265/2024 BLAPL/1438/2024	LILIMA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /12 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/000023/2024
9	D-BLAPL/5392/2024 BLAPL/1439/2024	PRAGYAN PARAMITA PATRA @ BARSHA @ BARSA VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /46 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend) GR/0000230/2024
10	D-BLAPL/4067/2024 BLAPL/1440/2024	SASHIKANT BHOI VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	//0 3RD ADJ BHUBANESWAR(Khordha) TR/0000463/2023
11	D-BLAPL/5295/2024 BLAPL/1441/2024	DINESH KUMAR SWAIN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	JAGATPUR /314 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta) Spl/0000132/2019

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12	D-BLAPL/4161/2024 BLAPL/1442/2024	MANORANJAN MAHANTA @ MANARARANJAN @ TINKA VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	BARIA /4 /2021 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000004/2021
13	D-BLAPL/4976/2024 BLAPL/1443/2024	SANTOSH SETHI @ SIDHU VS STATE OF ODISHA	AVIRAM PATRA VS	KHURDA MODEL /351 /2023 S.D.J.M.,KHURDA(Khordha) GR/0000524/2023
14	D-BLAPL/4366/2024 BLAPL/1444/2024	DEBA MADKAMI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KALIMELA /98 /2020 A.D.J.,MALKANGIRI(Malkangiri) CT/0000050/2021
15	D-BLAPL/5188/2024 BLAPL/1445/2024	TURRAM RAMU @ T.RAMU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /184 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000161/2023
16	D-BLAPL/4554/2024 BLAPL/1446/2024	PRAMOD KUMAR SAMAL @ BABAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-19 /10 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0000196/2023
17	D-BLAPL/5189/2024 BLAPL/1447/2024	ANIRUDHA SAHOO VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	CHANDRASEKHARPUR /55 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000135/2024
18	D-BLAPL/4651/2024 BLAPL/1448/2024	SAYAD NASIB ALI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /8 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000006/2024
19	D-BLAPL/5277/2024 BLAPL/1449/2024	MANOJ KUMAR SWAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000046/2023
20	D-BLAPL/5190/2024 BLAPL/1450/2024	MANU NAIK VS STATE OF ODISHA	UMAKANTA MOHAPATRA VS	GOLANTHARA (BERHAMPUR) /512 /2023 ADHOC ADDL.DIST. AND SESSIONS JUDGE ST/0000013/2024
21	D-BLAPL/5285/2024 BLAPL/1451/2024	SUBRAT SAMAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	KHARABEL NAGAR P.S. /259 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000903/2023
22	D-BLAPL/5222/2024 BLAPL/1452/2024	KABIR MUNDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BINIKA /259 /2023 JMFC, BINIKA(Sonepur) GR/0000247/2023
23	D-BLAPL/5301/2024	NARAYAN BHOI	KAILASH BEHERA	SPECIAL CRIME UNIT /15 /2023

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	BLAPL/1453/2024	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000609/2023
24	D-BLAPL/4799/2024 BLAPL/1454/2024	ABHISHEK KUMAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001119/2023
25	D-BLAPL/5352/2024 BLAPL/1455/2024	CHAND MOHAMAD VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000110/2022
26	D-BLAPL/5421/2024 BLAPL/1456/2024	LINGARAJ SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PATTAPUR (DIGAPAHANDI) /331 /2021 3RD ADDL.SESION JUDGE CUM SPL.J Spl/0000048/2021
27	D-BLAPL/5361/2024 BLAPL/1457/2024	RAJU @ BHARAT TANTY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JHUMPURA /64 /2018 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000339/2022
28	D-BLAPL/5377/2024 BLAPL/1458/2024	DHARMENDRA KUMAR VS STATE OF ODISHA (EXCISE)	DEVASHIS PANDA VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kho TR/0000063/2023
29	D-BLAPL/5433/2024 BLAPL/1459/2024	BINESWAR GIRI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	GHAGARBEDA /50 /2023 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M CT/0000313/2023
30	D-BLAPL/5390/2024 BLAPL/1460/2024	TIRUPATI KHILLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /129 /2021 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000916/2021
31	D-BLAPL/5435/2024 BLAPL/1461/2024	ASHOK KUMAR ROUT @ ASHOK ROUT VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SARANGADA /57 /2023 ASSISTANT SESSIONS JUDGE,BALLIGU ST/0000003/2024
32	D-BLAPL/5411/2024 BLAPL/1462/2024	SANJIB DIGAL VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000006/2024
33	D-BLAPL/5486/2024 BLAPL/1463/2024	ARJUN KUMBHAR VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	//0 ADDL.SESIONS JUDGE CUM SPL JUDG TR/0000001/2024
34	D-BLAPL/5493/2024 BLAPL/1464/2024	ABDULLAH ANSARI @ ABDUL VS	JAYADEBA BEHERA VS	BIRMITRAPUR /240 /2023 J.M.F.C., BIRAMITRAPUR(Sundargarh)

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35	D-BLAPL/3695/2024 BLAPL/1465/2024	STATE OF ODISHA KARTIKA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GR/0000521/2023 //0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
36	D-BLAPL/3802/2024 BLAPL/1466/2024	LIKUN DIGAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TR/0000082/2019 //0 ADDL.DISTRICT SESSIONS CUM SPL JU
37	D-BLAPL/5507/2024 BLAPL/1467/2024	DALABEHERA SABITA DORA @ D. SABITA DORA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	2(A)CC/0000001/2024 PATTAPUR (DIGAPAHANDI) /434 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
38	D-BLAPL/4399/2024 BLAPL/1468/2024	CHAITANYA DANGRI @ GORIA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	Spl/0000095/2022 KAKIRIGUMMA /18 /2020 ADDL DISTRICT AND SESSIONS JUDGE
39	D-BLAPL/5509/2024 BLAPL/1469/2024	CHAKA GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CT/0000004/2021 PURUSHOTTAMPUR /748 /2023 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P
40	D-BLAPL/4691/2024 BLAPL/1470/2024	MINAKETAN BEHERA @ MITU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GR/0000716/2023 SPECIAL CRIME UNIT /5 /2023 3RD ADJ BHUBANESWAR(Khordha)
41	D-BLAPL/5535/2024 BLAPL/1471/2024	JIBAN @ JEEBAN KENDRUKA VS STATE OF ODISHA	ARIJEET MISHRA VS	TR/0000439/2023 NARAYANPATNA /113 /2022 SPECIAL JUDGE,JEYPORE(Koraput)
42	D-BLAPL/4857/2024 BLAPL/1472/2024	GOBINDA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TR/0000011/2023 //0 ADDL.DISTRICT SESSIONS CUM SPL JU
43	D-BLAPL/3921/2024 BLAPL/1473/2024	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	RONALISHA PRADHAN VS	2(A)CC/0000009/2023 //0 DISTRICT & SESIONS JUDGE,BHUBANE
44	D-BLAPL/5364/2024 BLAPL/1474/2024	BIKASH DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TR/0000032/2024 PHULBANI TOWN /70 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal
45	D-BLAPL/5079/2024 BLAPL/1475/2024	SOUVIK DAS@BITTU VS STATE OF ODISHA	ADITI HOTA VS	Spl/0000051/2023 TALCHER TOWN /82 /2024 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000002/2024

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46	D-BLAPL/5379/2024 BLAPL/1476/2024	SAROJ KUMAR DAS VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	TIRTOL /45 /2024 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat) GR/000065/2024
47	D-BLAPL/5090/2024 BLAPL/1477/2024	CHHAKADI SENAPATI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000002/2024
48	D-BLAPL/5460/2024 BLAPL/1478/2024	TUNA @ LALIT BADHAI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BURLA /417 /2023 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000091/2024
49	D-BLAPL/5462/2024 BLAPL/1479/2024	RAJA @ SUBRAT BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BURLA /417 /2023 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000091/2024
50	D-BLAPL/5293/2024 BLAPL/1480/2024	KULAMANI NAG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	LATHOR /26 /2015 A.D.J,PATNAGARH(Balangir) SC/0000074/2015
51	D-BLAPL/5532/2024 BLAPL/1481/2024	BISWAJIT @ BUNU PATTNAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /5 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000036/2024
52	D-BLAPL/854/2024 BLAPL/1482/2024	GOBARDHAN BEMAL@KHENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TUREIKELA /68 /2022 ADDL.SESSIONS JUDGE,KANTABANJINGA SC/0000046/2023
53	D-BLAPL/5045/2024 BLAPL/1483/2024	BIKI @ BISHAL SUNA VS STATE OF ODISHA	SK. ZAFARULLA VS	BOLANGIR SADAR /280 /2022 A.D.J.,BOLANGIR(Balangir) SC/0000138/2022
54	D-BLAPL/5547/2024 BLAPL/1484/2024	BAPINA @ BANSIDHAR MOHANTY VS STATE OF ODISHA	PRATIK NAYAK VS	SORO /72 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000126/2024
55	D-BLAPL/5168/2024 BLAPL/1485/2024	KUMARI CHANDINI VS STATE OF ODISHA	SATYABRATA DASH VS	CYBER CRIME AND E.O, BALASORE /13 S.D.J.M.,BALASORE(Baleshwar) CT/0000382/2023
56	D-BLAPL/5555/2024 BLAPL/1486/2024	JESPAL SUTAR @ LUCKY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000033/2024
57	D-BLAPL/5559/2024	JAYADEV BEHERA	MOHENDRA KUMAR MOHAPATRO	/ /0

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	BLAPL/1487/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000003/2024
58	D-BLAPL/5580/2024 BLAPL/1488/2024	PURNA CHANDRA DAS @ BALIA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	MANCHESWAR P.S. /32 /2024 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000041/2024
59	D-BLAPL/5193/2024 BLAPL/1489/2024	BIKASH LAKRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /139 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000002/2024
60	D-BLAPL/5556/2024 BLAPL/1490/2024	SAGAR SAHOO @ SAGAR KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000033/2024
61	D-BLAPL/5588/2024 BLAPL/1491/2024	SUNITA NAHAK VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	/ /0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000002/2024
62	D-BLAPL/5592/2024 BLAPL/1492/2024	RABINDRANATH DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000009/2024
63	D-CMP/357/2024 CMP/141/2024	RABINDRA SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	/ / (/ /
64	D-CMP/3088/2024 CMP/142/2024	RADHAMOHAN SAHU VS MANORAMA SAHU	KRUPASINDHU SAHOO VS	/ / ASSISTANT SESSION JUDGE,RANPUR(N CS/0000172/2020
65	D-CMP/7830/2024 CMP/143/2024	SAGARIKA DAS VS TUSHAR KANTI DAS	MAHESWAR MOHANTY VS	/ / A.D.J.,BARIPADA(Mayurbhanj) Fao/0000036/2022
66	D-CMP/7844/2024 CMP/144/2024	SAGARIKA DAS VS ANJANA MOHANTY	MAHESWAR MOHANTY VS	/ / A.D.J.,BARIPADA(Mayurbhanj) Fao/0000026/2022
67	D-CMP/6233/2024 CMP/145/2024	UDAYA NARAYAN PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	/ / A.D.J.,BHADRAK(Bhadrak) Fao/0000005/2018
68	D-CMP/7010/2024 CMP/146/2024	SARAT KUMAR SAHOO VS	DWARIKA PRASAD MOHANTY VS	/ / CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu

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69	D-CMP/6457/2024 CMP/147/2024	DURGA CHARAN SAHU GIRIJANANDA NAYAK VS SAHAJANANDA NAYAK	DWARIKA PRASAD MOHANTY VS	CS/0000781/2023 // CIVIL JUDGE (SD),NIMAPARA(Puri)
70	D-CMP/7087/2024 CMP/148/2024	SAI ROSHAN INFRASTRUCTURE PVT. LTD., BBSR VS MAHENDRA KUMAR SAHOO	JAGAJIBAN PRADHAN VS	CS/0000196/2012 // CIVIL JUDGE (SD),BHUBANESWAR(Kh
71	D-CMP/6794/2024 CMP/149/2024	SK.SAJIL @ S.K.SAKIL VS ARATI PARIDA	VIJAY KAR VS	CS/0000138/2022 // 3RD ADDL.CIVIL JUDGE(S.D.),BALASO
72	D-CMP/7617/2024 CMP/150/2024	SUDAM PATRA VS PRASANTA BAGSINGH	ARIJEET MISHRA VS	IA/0000224/2017 // CIVIL JUDGE (JD) CUM JMFC, THAKUR
73	D-CMP/7876/2024 CMP/151/2024	GOURI MEHER VS SUDAM MEHER	SOUMYA MISHRA VS	CS/0000076/2014 // A.D.J.,BARGARH(Bargarh)
74	D-CMP/6828/2024 CMP/152/2024	GADADHARA MOHAPATRA VS KANDURI CHARAN SAHOO	DWARIKA PRASAD MOHANTY VS	Fao/0000016/2023 // ()
75	D-CMP/7360/2024 CMP/153/2024	KALYANI SWAIN VS BIJAY KUMAR SWAIN	AJIT CH MOHAPATRA VS	// // 1ST ADJ,CUTTACK(Cuttack)
76	D-CONTC/4936/2024 CONTC/1145/2024	ARUNDHATI DHAL VS ASWATHI S., I.A.S.	DAYANANDA MOHAPATRA VS	CVREV/0000006/2021 // ()
77	D-CONTC/5122/2024 CONTC/1146/2024	JUGESWAR NAG VS ASWATHY S, I.A.S. COMMNR-CUM-SECY, S AND M.E DEPTT., ODISHA.	ADV VS	// // ()
78	D-CONTC/2445/2024 CONTC/1147/2024	ADWAITA PRASAD PANDA VS ANU GARG,IAS,ADDL. CHIEF SECY. TO GOVT.,W.R. DEPT.	ADV. VS	// // ()
79	D-CONTC/5161/2024 CONTC/1148/2024	BRAHMANANDA SWAIN VS S.ASWATI, I.A.S.	ADV. VS	// // ()

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80	D-CONTC/3489/2024 CONTC/1149/2024	KUMUD CHANDRA PANDA VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/5804/2024 CONTC/1150/2024	PRAVAT KUMAR SETHY VS GOURI RANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR	AJAY KUMAR TRIPATHY VS	// 0 //
82	D-CONTC/5879/2024 CONTC/1151/2024	BRUNDABAN SAMANTA VS STATE OF ODISHA	SANDIPAN MISHRA VS	// 0 //
83	D-CONTC/4149/2024 CONTC/1152/2024	BHIKARI GOUDA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
84	D-CONTC/4151/2024 CONTC/1153/2024	HALURI SAHOO VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
85	D-CONTC/4154/2024 CONTC/1154/2024	BHIKARI CHARAN PANDA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
86	D-CONTC/4157/2024 CONTC/1155/2024	PRAKASH CHANDRA MOHANTY VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
87	D-CONTC/4159/2024 CONTC/1156/2024	DHOBANATH SAHOO VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
88	D-CONTC/7253/2024 CONTC/1157/2024	MAITHALI DANDIA VS PRADIP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
89	D-CONTC/4893/2024 CONTC/1158/2024	KHIROD KUMAR MOHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/7099/2024 CONTC/1159/2024	KAMALAKANTA PANDA VS M.S. ASWATHY S., I.A.S.	ADV. VS	// 0 //
91	D-CONTC/5136/2024	BISHNU PRASAD SWAIN	ADV.	//

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	CONTC/1160/2024	VS DEORANJAN KUMAR SINGH, I.A.S.	VS	0 //
92	D-CONTC/7074/2024 CONTC/1161/2024	JYOTSNARANI DAS VS SAMBIT KUMARKAR, B.D.O., SIMULIA	ADV. VS	// 0 //
93	D-CONTC/6894/2024 CONTC/1162/2024	DIBYASINGH PANDA VS ANU GARG, I.A.S.	JYOTIRMAYA SAHOO VS	// 0 //
94	D-CONTC/7572/2024 CONTC/1163/2024	ACHYUTANANDA MENDALI VS ARUN KUMAR PANDEY, SUPERINTENDING ENGINEER, R AND B DIVISION, BARGARH	ADV. VS	// 0 //
95	D-CONTC/6893/2024 CONTC/1164/2024	LAXMI NARAYAN PANDA VS ANU GARG, I.A.S.	JYOTIRMAYA SAHOO VS	// 0 //
96	D-CONTC/6579/2024 CONTC/1165/2024	PUSPA TRIPATHY @ PUSPARANI MISHRA VS SUSANT DAS,DIRECTOR OF SECONDARY EDUCATION	ADV. VS	// 0 //
97	D-CONTC/7305/2024 CONTC/1166/2024	BRAJA KISHORE NAYAK VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0 //
98	D-CONTC/6196/2024 CONTC/1167/2024	BABULA KUMAR BARIK VS PRASANTA MISHRA, C.D.V.O., NAYAGARH	DEBASIS PANIGRAHI VS	// 0 //
99	D-CONTC/6923/2024 CONTC/1168/2024	JAGABANDHU PRADHAN VS ASWATHY, I.A.S.	SHASHIBHUSAN BISWAL VS	// 0 //
100	D-CONTC/6734/2024 CONTC/1169/2024	PREMALATA MOHANTY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
101	D-CONTC/7585/2024 CONTC/1170/2024	GITANJALI MISHRA VS DEBI PRASAD ROUT, E.O.,DHENKANAL	SWAYAMJIT ROUT VS	// 0 //
102	D-CONTC/4148/2024 CONTC/1171/2024	AKSHAYA KUMAR NAYAK VS	ADV. VS	// 0

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103	D-CONTC/3376/2024 CONTC/1172/2024	ASWATHI S, I.A.S. GOURAHARI PATNAIK VS	ADV. VS	// // ()
104	D-CONTC/3383/2024 CONTC/1173/2024	ASWATHY S., I.A.S. PREMANANDA PANIGRAHY VS	ADV. VS	// // ()
105	D-CONTC/6050/2024 CONTC/1174/2024	ASWATHY S., I.A.S. RAJ KUMAR DASH VS	ADV. VS	// // ()
106	D-CONTC/5643/2024 CONTC/1175/2024	ANU GARG, I.A.S. GAUTAM KUMAR BEHERA VS	ADV. VS	// // ()
107	D-CONTC/7841/2024 CONTC/1176/2024	BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.,ODISHA SURYAKANTA RAY VS	UMA CHARAN MISHRA VS	// // ()
108	D-CRLA/5215/2024 CRLA/143/2024	DEORANJAN KUMAR SINGH, I.A.S. NIRANJAN SAHOO VS	AMULYA RATNA PANDA VS	// // ()
109	D-CRLA/5331/2024 CRLA/144/2024	STATE OF ODISHA SANTOSH KUMAR JENA @ PANKAJ VS	PARTHA SARATHI DAS VS	JAJPUR TOWN /318 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000111/2023
110	D-CRLA/5256/2024 CRLA/145/2024	STATE OF ODISHA ADIA @ ADIKANDA MALLIK VS	BIBHUTI RANJAN MOHANTY VS	BEGUNIAPADA /99 /2023 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000007/2023
111	D-CRLA/5298/2024 CRLA/146/2024	STATE OF ODISHA MD. HUSSAIN @ MUSHARAF HUSSAIN VS	MILAN KANUNGO VS	KENDRAPARA SADAR /230 /2019 SPECIAL JUDGE,KENDRAPARA(Kendrapara) Spl/0001223/2019
112	D-CRLA/5028/2024 CRLA/147/2024	STATE OF ODISHA JITU RANJAN PRADHAN@GANA VS	RAMANI KANTA PATTANAIAK VS	MAHILA PS,SEC-3,ROURKELA /91 /2013 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0002086/2013
113	D-CRLA/5033/2024 CRLA/148/2024	STATE OF ODISHA KESHAB PIHAN VS	SMRUTI RANJAN ROUT VS	MARSHAGHAI /428 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) Spl/0000125/2021
		STATE OF ODISHA		/ /0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000002/2017

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114	D-CRLMC/5105/2024 CRLMC/507/2024	BHARAT BISOYI VS SANKAR GOUDA	SOUBHAGYA KUMAR DASH VS	/ /0 S.D.M,PARLAKHEMUNDI(Gajapati) MISCA/0000021/2023
115	D-CRLMC/4711/2024 CRLMC/508/2024	BIREN JENA@BIREN KUMAR JENA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000255/2021
116	D-CRLMC/4721/2024 CRLMC/509/2024	LALIT MOHAN MANGARAJ @ LALIT MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /254 /2021 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001651/2021
117	D-CRLMC/5397/2024 CRLMC/510/2024	KAPIL LAKRA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	RAJGANGPUR /200 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000321/2023
118	D-CRLMC/5426/2024 CRLMC/511/2024	UMAKANTA SAHOO VS STATE OF ODISHA	PRATIKSHYA DAS VS	MARKAT NAGAR /57 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000418/2021
119	D-CRLMC/4769/2024 CRLMC/512/2024	LALIT MOHAN MANGARAJ @ LALIT MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /524 /202 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001761/2023
120	D-CRLMC/5192/2024 CRLMC/513/2024	JYOTI BEHERA@KARADA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOSANINUAGAM /54 /2011 ASST.SESSIONS JUDGE,GANJAM AT BE ST/0000030/2012
121	D-CRLMC/4764/2024 CRLMC/514/2024	KARTIK CHANDRA NAYAK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /69 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000022/2022
122	D-CRLMC/3821/2024 CRLMC/515/2024	SANGEETA BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MAHILA PS,SEC-3,ROURKELA /5 /2023 S.D.J.M.,JAJPUR(Jajapur) ICC/0000377/2023
123	D-CRLMC/4728/2024 CRLMC/516/2024	PURNA CH. GOUDA @ PURNA CHANDRA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /356 /2022 SPL.JUDGE, CHATRAPUR (GANJAM)(G Spl/0000045/2022
124	D-CRLMC/5564/2024 CRLMC/517/2024	DIGAMBAR@DAMBABUDA MAJHI VS STATE OF ODISHA	DEBABRATA DASH VS	KEGAON /63 /2019 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000153/2019
125	D-CRLMC/3354/2024	KEDAR PRADHAN	ASUTOSH TRIPATHY	BANTALA /111 /2009

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	CRLMC/518/2024	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000137/2013
126	D-CRLMC/4024/2024 CRLMC/519/2024	RATHA BASKEY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	BADAMPAHAD /29 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000023/2022
127	D-CRLMC/3739/2024 CRLMC/520/2024	ARABINDA SUSARI @ SUASARI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SAMBALPUR TOWN /57 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000663/2022
128	D-CRLMC/3995/2024 CRLMC/521/2024	CHATURBHUJA SAHU VS SURATHA BADHEI	ARABINDA DASH VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBALPUR CRREV/0000007/2023
129	D-CRLMC/4552/2024 CRLMC/522/2024	JAMIR KHAN VS STATE OF ODISHA	ASHOK DAS VS	GOPALPUR /70 /2015 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000894/2015
130	D-CRLMC/4922/2024 CRLMC/523/2024	ABHISHEK BISWAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /132 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000228/2023
131	D-CRLMC/4465/2024 CRLMC/524/2024	TUSHAR MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /142 /2021 DISTRICT & SESSIONS JUDGE,BHADRAK RURAL CRREV/0000015/2023
132	D-CRLMC/4501/2024 CRLMC/525/2024	LOKNATH BARIK@MUNA VS STATE OF ODISHA	BIBHUT BHUSAN NANDA VS	CUTTACK SADAR /182 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001016/2022
133	D-CRLMC/4234/2024 CRLMC/526/2024	SAJAN KUMAR DHANUKA VS STATE OF ODISHA	SAROJ MOHARANA VS	/ /0 DIST.AND SESSIONS JUDGE,BARGARH CRREV/0000005/2011
134	D-CRLMC/5055/2024 CRLMC/527/2024	PRAGYAN PARAMITA PADHI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BEGUNIA P.S. /45 /2024 J.M.F.C.,BEGUNIA(Khordha) GR/0000044/2024
135	D-CRLMC/4611/2024 CRLMC/528/2024	KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	MAHILA P.S.(BBSR) /362 /2012 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR ICC/0000019/2017
136	D-CRLMC/4746/2024 CRLMC/529/2024	BIBEKANANDA PRADHAN VS	DEEPAK RANJAN PARIDA VS	ITAMATI /112 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH

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137	D-CRLMC/4890/2024 CRLMC/530/2024	STATE OF ODISHA PAPU@BALARAM SWAIN VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	GR/0000318/2023 ASKA /242 /2016 J.M.F.C.,ASKA(Ganjam) GR/0000551/2016
138	D-CRLMC/5181/2024 CRLMC/531/2024	STATE OF ODISHA PRAKASH CHANDRA ROUT VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	BARAMBA /177 /2013 J.M.F.C.,BARAMBA(Cuttack) GR/0000178/2013
139	D-CRLMC/1383/2024 CRLMC/532/2024	STATE OF ODISHA DAMBARUDHAR PALEI@DAMBU VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /244 /2017 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000029/2017
140	D-CRLMC/5075/2024 CRLMC/533/2024	STATE OF ODISHA JAYANTI MALLIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 ADDL DIST AND SESSIONS JUDGE,JAIPUR CRREV/0000002/2024
141	D-CRLMC/4742/2024 CRLMC/534/2024	STATE OF ODISHA BISWAMBAR NAIK@BABULI NAYAK VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CAPITAL P.S. /486 /2006 S.D.J.M.,BHUBANESWAR(Khordha) GR/0000005/2006
142	D-CRLMC/5772/2024 CRLMC/535/2024	STATE OF ODISHA BIRENDRA KUMAR DAS VS DR.RAMAKANTA BHANJA	APARESH BHOI VS	/ /0 A.D.J.,BALASORE(Baleshwar) CRREV/0000032/2023
143	D-CRLMC/5424/2024 CRLMC/536/2024	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	PATTAPUR (DIGAPAHANDI) /16 /2024 NYAYADHIKARI G.N. /J.M.F.C,SANAKH GR/0000016/2024
144	D-CRLMC/5630/2024 CRLMC/537/2024	STATE OF ODISHA SOUMITRA ROY VS STATE OF ODISHA	GOURAV MOHANTY VS	KHARABEL NAGAR P.S. /153 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002844/2021
145	D-CRLMP/4832/2024 CRLMP/276/2024	STATE OF ODISHA KRISHNA MAJHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	PAHALA /335 /2023 () //
146	D-CRLMP/5500/2024 CRLMP/277/2024	STATE OF ODISHA SANJAY KUMAR SAHOO VS STATE OF ODISHA	MIHIR KANTA RATH VS	/ /0 () //
147	D-CRLMP/5164/2024 CRLMP/278/2024	STATE OF ODISHA AKHAYA KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR SAHOO VS	/ /0 () //

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148	D-CRLMP/3932/2024 CRLMP/279/2024	SHAKTI PRASAD MISHRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SECTOR-3 /42 /2023 () //
149	D-CRLMP/3935/2024 CRLMP/280/2024	DEEPALI KABI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI /514 /2023 () //
150	D-CRLMP/4806/2024 CRLMP/281/2024	MAMITA GURU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	DHANUPALI /400 /2021 () //
151	D-CRLMP/5194/2024 CRLMP/282/2024	FR.JOSEPH PANI VS STATE OF ODISHA	ASHOK DAS VS	/ /0 () //
152	D-CRLMP/3829/2024 CRLMP/283/2024	KUVESH CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
153	D-CRLMP/623/2024 CRLMP/284/2024	HARPREM SINGH SIDHU VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	/ /0 () //
154	D-CRLMP/5511/2024 CRLMP/285/2024	BAIKUNTHA BHOI VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	/ /0 J.M.F.C.,BASUDEVPUR(Bhadrak) ICC/0000171/2021
155	D-CRLMP/5607/2024 CRLMP/286/2024	SUKANT KUMAR TRIPATHY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/ /0 () //
156	D-CRLREV/4516/2024 CRLREV/74/2024	BISHNU CHARAN DAS VS STATE OF ODISHA	DURGA PRASAD SWAIN VS	/ /0 A.D.J.,BHADRAK(Bhadrak) CRA/0000060/2013
157	D-CRLREV/5647/2024 CRLREV/75/2024	RANJEET SINGH@LALI VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	AINTHAPALI /67 /2012 1ST ADDL SESSIONS JUDGE, SAMBALP ST/0000166/2012
158	D-CRLREV/4788/2024 CRLREV/76/2024	SANJAM KUMAR SAMAL VS PRASANTA KUMAR SAHOO	RAMESH CHANDRA MAHARANA VS	JAJPUR ROAD /165 /2016 ADDL DIST AND SESSIONS JUDGE,JAJP CRA/0000006/2022
159	D-EXP/6812/2024	PITAMBAR MOHANTY	DIGAMBARA MISHRA	/ /

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	EXP/4/2024	VS STATE OF ODISHA	VS	() //
160	D-FAO/2483/2024 FAO/50/2024	MITHILESH MAHANAND VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000004/2020
161	D-FAO/6314/2024 FAO/51/2024	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR VS KEDARESWAR DAS	PRASANTA KUMAR MAHALI VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000011/2013
162	D-FAO/6309/2024 FAO/52/2024	D.M., NEW INDIA ASSURANCE CO.LTD., BBSR VS ANIL KUMAR SAHOO	PRASANTA KUMAR MAHALI VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000010/2013
163	D-FAO/5871/2024 FAO/53/2024	SUPERINTENDENT OF POLICE,RAYAGADA VS SAKUNTALA BEHERA	SAILAZA NANDAN DAS,A.S.C VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000481/2014
164	D-FAO/6583/2024 FAO/54/2024	BASANTI RANA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA MISCA/0000016/2024
165	D-FAO/7255/2024 FAO/55/2024	KABITA MIRI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000321/2017
166	D-FAO/5646/2024 FAO/56/2024	MANAGER (LEGAL), M/S. SREERAM GENERAL INSURANCE COMPANY LTD., BBSR VS GOLAP NAYAK	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000042/2018
167	D-MACA/3255/2024 MACA/90/2024	ORIENTAL INSURANCE COMPANY LTD., BBSR VS RANJU PALLAI	ADAM ALI KHAN VS	// IST MACT, PURI(Puri) Mac/0000114/2017
168	D-MSA/5782/2024 MSA/8/2024	PRASANNA KUMAR GARABADU VS SRI SRI LINGARAJ MOHAPRABHU BIJE, BBSR	SATYANARAYAN MOHAPATRA VS	// DY.COMNR. OF ENDOWMENTS,BBSR(K Fa/0000015/2016
169	D-RPFAM/7871/2024 RPFAM/42/2024	DEBASISH MISHRA VS SUKHADA TRIPATHY	CHITTA RANJAN SAHU VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000057/2020
170	D-RSA/7795/2024 RSA/36/2024	ANITA PRADHAN VS	SOUMYA MISHRA VS	// A.D.J.,CHAMPUA(Kendujhar)

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171	D-RSA/922/2024 RSA/37/2024	SUMANTA GIRI BRAJABANDHU SATPATHY VS BIKRAM KISHORE SATAPATHY	DWARIKA PRASAD MOHANTY VS	Mat/0000001/2023 // 1ST ADJ,CUTTACK(Cuttack) RFA/0000046/2017
172	D-RSA/8104/2024 RSA/38/2024	GYANENDRA NANDA VS CHAIRMAN, STEEL AUTHORITY OF INDIA, NEW DELHI	SOUMYA MISHRA VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/0000024/2022
173	D-RSA/7601/2024 RSA/39/2024	NABIN CH. BAG VS SUNITA BARIK	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR RFA/0000001/2022
174	D-RVWPET/2441/2024 RVWPET/23/2024	EXECUTIVE ENGINEER,ELECTRICAL DIVN., TPSODL,ASKA VS SOUTHCO METER READER SANGHA	ADV. VS	// () //
175	D-TRP(C)/7558/2024 TRP(C)/44/2024	SAROJINI SAHOO @ SWAIN VS JAPAKRUSHNA SAHOO	SUDARSAN BEHERA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghapur) CS/0000014/2020
176	D-TRP(C)/7620/2024 TRP(C)/45/2024	SASMITA ROUT VS PARAMANANDA NAYAK	ANUGRAHA NARAYAN SAMANTRAY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000843/2023
177	D-TRP(C)/7273/2024 TRP(C)/46/2024	SASMITA ROUT VS PARAMANANDA NAYAK	ANUGRAHA NARAYAN SAMANTRAY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000842/2023
178	D-TRP(C)/7174/2024 TRP(C)/47/2024	SUREKHA MOHANTY VS PRATIK NAYAK	RABINDRA KUMAR PRUSTY VS	// JUDGE FAMILY COURT,BHUBANESHWAR CP/0000026/2024
179	D-TRP(C)/7102/2024 TRP(C)/48/2024	KAKALI BEHERA @ RAY VS BISWARANJAN BEHERA	ANANTA CHARAN BISOI VS	// JUDGE FAMILY COURT, BARIPADA(Ma) CP/0000217/2023
180	D-WA/6000/2024 WA/227/2024	STATE OF ODISHA VS RATNAKAR SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// () //
181	D-WA/7375/2024 WA/228/2024	STATE OF ODISHA VS BIDYUT BISWAS	SANGRAM KESARI JENA,A.G.A VS	// () //

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182	D-WA/7062/2024 WA/229/2024	STATE OF ODISHA VS DINABANDHU MAHANA	SASWAT DAS,A.G.A VS	// 0 //
183	D-WA/7651/2024 WA/230/2024	STATE OF ODISHA VS SABITRI MOHANTA	BIPLAB MOHANTY,A.G.A VS	// 0 //
184	D-WA/6975/2024 WA/231/2024	JANARDAN PANDA VS PRASHANT KUMAR SAHOO	DR. BINOD KUMAR MISHRA VS	// 0 //
185	D-WA/6613/2024 WA/232/2024	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
186	D-WP(C)/6783/2024 WP(C)/4103/2024	BALAKRISHNA PANIGRAHY VS DIVISIONAL FOREST OFFICER, GHUMUSUR SOUTH DIVISION, GANJAM	RABINDRA KUMAR PATNAIK VS	// 0 //
187	D-WP(C)/5351/2024 WP(C)/4104/2024	SAKTIRUPA MALLICK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
188	D-WP(C)/5349/2024 WP(C)/4105/2024	HIMADRI TANAYA MISHRA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
189	D-WP(C)/4934/2024 WP(C)/4106/2024	NANDINI GOEL VS THE CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
190	D-WP(C)/6727/2024 WP(C)/4107/2024	BAJAJ FINANCE LTD., BBSR VS UNION OF INDIA	RAMACHANDRA PANIGRAHY VS	// 0 //
191	D-WP(C)/6616/2024 WP(C)/4108/2024	PRAKASH MAHAKUD VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
192	D-WP(C)/5352/2024 WP(C)/4109/2024	RASMIREKHA GANTHIA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
193	D-WP(C)/5364/2024	PRABHAT RANJAN PADHAN	GOPAL PRASAD JENA	//

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	WP(C)/4110/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/5362/2024 WP(C)/4111/2024	SASHANKA SHEKHAR CHAND VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
195	D-WP(C)/5320/2024 WP(C)/4112/2024	KAILASH NANDA VS STATE OF ODISHA	GOURI SANKAR DAS VS	// 0 //
196	D-WP(C)/4803/2024 WP(C)/4113/2024	DILLIP KUMAR BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
197	D-WP(C)/6005/2024 WP(C)/4114/2024	INDIRA SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
198	D-WP(C)/6692/2024 WP(C)/4115/2024	SARASWATI BEHERA VS STATE OF ODISHA	GANESWAR BEHERA VS	// 0 //
199	D-WP(C)/6113/2024 WP(C)/4116/2024	SARAT CHANDRA SETHI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
200	D-WP(C)/5820/2024 WP(C)/4117/2024	APARNA DAS VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
201	D-WP(C)/5821/2024 WP(C)/4118/2024	RUNI BISOI VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
202	D-WP(C)/5818/2024 WP(C)/4119/2024	LAXMI PRIYA SAHU VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
203	D-WP(C)/8140/2024 WP(C)/4120/2024	BHUBANESWAR COLLEGE OF NURSING, CUTTACK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
204	D-WP(C)/8141/2024 WP(C)/4121/2024	PADMALAYA SCHOOL AND COLLEGE OF NURSING, SAMBALPUR VS	GYANA RANJAN SETHI VS	// 0

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205	D-WP(C)/8044/2024 WP(C)/4122/2024	STATE OF ODISHA JUDHISTIR BALIARSINGH VS	SAILABALA JENA VS	// // 0
206	D-WP(C)/7534/2024 WP(C)/4123/2024	STATE OF ODISHA SANGRAM SAMAL VS	SURAJ MOHANTY VS	// // 0
207	D-WP(C)/8047/2024 WP(C)/4124/2024	STATE OF ODISHA GOPAL CHANDRA RAY VS	BIPIN KUMAR NAYAK VS	// // 0
208	D-WP(C)/8179/2024 WP(C)/4125/2024	STATE OF ODISHA MOHAMMAD EKRAM VS	DAYANIDHI MISHRA VS	// // 0
209	D-WP(C)/7556/2024 WP(C)/4126/2024	THE ZONAL MANAGER, CUTTACK UMERI DISTILLERY PVT. LTD., KORAPUT VS	BIRAJA PRASANNA DAS VS	// // 0
210	D-WP(C)/6197/2024 WP(C)/4127/2024	STATE OF ODISHA PRASANTA KUMAR SAMAL VS	SUDHIR KUMAR MALLICK VS	// // 0
211	D-WP(C)/8003/2024 WP(C)/4128/2024	THE STATE OF ODISHA DR. SANTANU SENGUPTA VS	NIHAL RATH VS	// // 0
212	D-WP(C)/5947/2024 WP(C)/4129/2024	ADDL. SECY. TO THE CHANCELLOR, VSSUT, SAMBALPUR BASANTA KUMAR DAS VS	SUDHIR KUMAR MALLICK VS	// // 0
213	D-WP(C)/3473/2024 WP(C)/4130/2024	STATE OF ODISHA SHAKTI SANGRAM NAYAK VS	SAMEER KUMAR DAS VS	// // 0
214	D-WP(C)/5429/2024 WP(C)/4131/2024	STATE OF ODISHA SIBA PRASAD PADHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
215	D-WP(C)/7175/2024 WP(C)/4132/2024	STATE OF ODISHA PURNA CHANDRA PRUSTY VS	RAMA KRISHNA BISOI VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/5765/2024 WP(C)/4133/2024	SUNIL KUMAR TANTI VS ASST. PROVIDENT FUND COMMISSIONER, BBSR	BRAJA KISHORE SAHOO VS	// 0 //
217	D-WP(C)/8147/2024 WP(C)/4134/2024	COMPUTER APPLICATION CENTRE FOR RESEARCH AND EDUCATION TRUST OF INDIA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
218	D-WP(C)/8145/2024 WP(C)/4135/2024	PURI SCHOOL AND COLLEGE OF NURSING, BBSR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
219	D-WP(C)/5686/2024 WP(C)/4136/2024	SUNIL KUMAR BISWAL VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
220	D-WP(C)/8136/2024 WP(C)/4137/2024	SUJATA MOHARANA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
221	D-WP(C)/8146/2024 WP(C)/4138/2024	SRI JAGANNATH COLLEGE OF NURSING, NUAPADA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
222	D-WP(C)/8186/2024 WP(C)/4139/2024	CHARA MINZ VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
223	D-WP(C)/7166/2024 WP(C)/4140/2024	SADHNA BASANTI LUGUN VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
224	D-WP(C)/2699/2024 WP(C)/4141/2024	BASUDEV PANIGRAHI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
225	D-WP(C)/7162/2024 WP(C)/4142/2024	MALATI UGRASANDHI VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
226	D-WP(C)/7160/2024 WP(C)/4143/2024	KUNAL NAYAK VS CHAIRMAN, NATIONL INST. OF OPEN SCHOOLING, UTTAR PRADESH	ER. DEBASHISHA HOTA VS	// 0 //
227	D-WP(C)/8001/2024	PRASAN KUMAR MAHARANA	BIKASH MISHRA	//

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	WP(C)/4144/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/7163/2024 WP(C)/4145/2024	ANAND KUMAR MARCUS BECK VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
229	D-WP(C)/8257/2024 WP(C)/4146/2024	PRAMILA MISHRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
230	D-WP(C)/8248/2024 WP(C)/4147/2024	JANARDAN MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
231	D-WP(C)/7826/2024 WP(C)/4148/2024	M/S SHREE BRUNDABATI ENTERPRISES, CUTTACK VS ICICI BANK, VADODARA, GUJURAT	SUDEEP KUMAR SARANGI VS	// 0 //
232	D-WP(C)/5111/2024 WP(C)/4149/2024	KESHAB CHANDRA JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
233	D-WP(C)/8035/2024 WP(C)/4150/2024	P. SANKAR CHOUDHURY VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
234	D-WP(C)/5116/2024 WP(C)/4151/2024	D. NARASINGHA RAO VS CHIEF SECRETARY, GOVT. OF ODISHA	BRUNDABAN BARAL VS	// 0 //
235	D-WP(C)/6994/2024 WP(C)/4152/2024	LAXMIPRIYA KAR VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
236	D-WP(C)/8261/2024 WP(C)/4153/2024	UTKAL GALVANIZERS LTD., KHURDA VS REGIONAL DIRECTOR, EMPLOYEES STSTE INSURANCE CORPORATION, BBSR	TANMAY MISHRA VS	// 0 //
237	D-WP(C)/8176/2024 WP(C)/4154/2024	SARMILA PRAHARAJ VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
238	D-WP(C)/8108/2024 WP(C)/4155/2024	ASMERI BIBI VS	RAMA CHANDRA JENA VS	// 0

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239	D-WP(C)/8172/2024 WP(C)/4156/2024	THE CHIEF GM, NUMALIGARH REFINERY LTD., GUWAHATI BASANTI MAHALIK VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// // 0 //
240	D-WP(C)/8174/2024 WP(C)/4157/2024	SUKANTA KUMAR SATAPATHY VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
241	D-WP(C)/7236/2024 WP(C)/4158/2024	FAKIR MOHAN DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
242	D-WP(C)/7164/2024 WP(C)/4159/2024	FULMANI DUNG DUNG VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
243	D-WP(C)/5127/2024 WP(C)/4160/2024	AJAY KUMAR SETHI VS R.T.O., KEONJHAR	ADHIRAJ MOHANTY VS	// 0 //
244	D-WP(C)/8306/2024 WP(C)/4161/2024	PARADIP PORT AUTHORITY, JAGATSINGHPUR VS M/S. SURANA SOLAR LIMITED, SECUNDERABAD	SATYA SMRUTI MOHANTY VS GOUTAM KUMAR ACHARYA, BESURA DAS, D.K.NAIK, AKHAND, SANTOSH SAHOO, R.DAS	// 0 //
245	D-WP(C)/7220/2024 WP(C)/4162/2024	LAXMI KANTA PATRO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
246	D-WP(C)/8004/2024 WP(C)/4163/2024	MOHAN CHARAN SWAIN VS THE STATE OF ODISHA	MANAS DAS BURMA VS	// 0 //
247	D-WP(C)/7520/2024 WP(C)/4164/2024	DASARATHA JADAB VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
248	D-WP(C)/7165/2024 WP(C)/4165/2024	SUSHILA LAKRA VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
249	D-WP(C)/6024/2024 WP(C)/4166/2024	MURALIDHAR NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //

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250	D-WP(C)/6934/2024 WP(C)/4167/2024	R KUSUMA KUMARI @ REJETI KUSUMA KUMARI VS STATE OF ODISHA	SARBESWAR BEHERA VS	// 0 //
251	D-WP(C)/6360/2024 WP(C)/4168/2024	BIJAYA KUMAR MAHARANA VS STATE OF ODISHA	SARBESWAR BEHERA VS	// 0 //
252	D-WP(C)/8189/2024 WP(C)/4169/2024	SRIDHAR NAIK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
253	D-WP(C)/8011/2024 WP(C)/4170/2024	BIPINA BIHARI SADANGI VS REGISTRAR CO OPERATIVE SOCIETIES, BBSR	GOKULANANDA SAHU VS	// 0 //
254	D-WP(C)/7257/2024 WP(C)/4171/2024	SUBHASHREE SATAPATHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
255	D-WP(C)/7998/2024 WP(C)/4172/2024	SRUJAN SAHU VS REGISTRAR, BIRTHS AND DEATHS, CUTTACK	CHANDRA MADHAB SINGH VS	// 0 //
256	D-WP(C)/6022/2024 WP(C)/4173/2024	AKSHAYA KUMAR DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
257	D-WP(C)/7888/2024 WP(C)/4174/2024	SUDHANSHU SEKHAR JENA VS ORISSA LIFT IRIGATION CORP. LTD., GOVT. OF ODISHA, BBSR	UMESH CHANDRA MOHANTY VS	// 0 //
258	D-WP(C)/7805/2024 WP(C)/4175/2024	RABINDRA SAHOO VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
259	D-WP(C)/8163/2024 WP(C)/4176/2024	ASIT KUMAR PATTNAIK VS ADDL. STATE TAX OFFICER, BBSR	AJIT KUMAR ROY VS	// 0 //
260	D-WP(C)/7727/2024 WP(C)/4177/2024	PRASANTA KUMAR SAHOO VS ORISSA LIFT IRRIGATION CORPORATION LTD. BBSR	UMESH CHANDRA MOHANTY VS	// 0 //
261	D-WP(C)/7776/2024	GAJANANA SELF HELP GROUP, BALASORE	SARAT CHANDRA PADHI	//

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	WP(C)/4178/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/7277/2024 WP(C)/4179/2024	RASMITA PATRA VS UNION OF INDIA	ARIJEET MISHRA VS	// 0 //
263	D-WP(C)/8234/2024 WP(C)/4180/2024	MUKUNDA GADTYA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
264	D-WP(C)/8230/2024 WP(C)/4181/2024	KHIMJI BHAI PATEL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
265	D-WP(C)/7555/2024 WP(C)/4182/2024	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
266	D-WP(C)/8242/2024 WP(C)/4183/2024	MADHUSMITA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
267	D-WP(C)/7553/2024 WP(C)/4184/2024	ANLO GRAM PANCHAYAT, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
268	D-WP(C)/6418/2024 WP(C)/4185/2024	DIPTI MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
269	D-WP(C)/4006/2024 WP(C)/4186/2024	DEVRAJ BEHERA VS UNION OF INDIA	NIRMAL CHANDRA MOHANTY VS	// 0 //
270	D-WP(C)/8134/2024 WP(C)/4187/2024	RABINARAYAN MAHARANA VS STATE OF ODISHA	RASHMI RANJAN BAG VS	// 0 //
271	D-WP(C)/8157/2024 WP(C)/4188/2024	GOLAK BIHARI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
272	D-WP(C)/7470/2024 WP(C)/4189/2024	BIRLA INSTITUTE OF MANAGEMENT (BIMTECH), BBSR VS	RAMACHANDRA PANIGRAHY VS	// 0

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273	D-WP(C)/8158/2024 WP(C)/4190/2024	M/S. FIBERFILL INTERIORS AND CONSTRUCTIONS, U.P. BIREN KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0 //
274	D-WP(C)/8030/2024 WP(C)/4191/2024	SUDARSAN BHATTA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
275	D-WP(C)/7663/2024 WP(C)/4192/2024	SUBRAT NARAYAN BHOLA VS DIRECTOR(HR), IOCL, NEW DELHI	DURGA PRASAD JENA VS	// 0 //
276	D-WP(C)/8178/2024 WP(C)/4193/2024	KALPANA DASH VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
277	D-WP(C)/7483/2024 WP(C)/4194/2024	MADHUNANDA SUNANI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
278	D-WP(C)/8165/2024 WP(C)/4195/2024	SANATAN PARIDA VS B.D.A., BBSR	SIDHARTH MISHRA VS	// 0 //
279	D-WP(C)/8359/2024 WP(C)/4196/2024	MAHIMA ENGINEERING SYSTEMS PVT. LTD., KHURDA VS UNION OF INDIA, MINISTRY OF RALIWAYS, NEW DELHI	SUKANTA KUMAR DALAI VS	// 0 //
280	D-WP(C)/7359/2024 WP(C)/4197/2024	BISWANATH MALLIK VS THE COMMNR. COMMERCIAL TAX AND GST. CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
281	D-WP(C)/7338/2024 WP(C)/4198/2024	RAKESH MOHAPATRA VS THE COMMNR. COMMERCIAL TAX AND GST. CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
282	D-WP(C)/5343/2024 WP(C)/4199/2024	ARJUN KUMAR CHAND VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
283	D-WP(C)/5715/2024 WP(C)/4200/2024	RAJANIKANTA SAHU VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //

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284	D-WP(C)/7666/2024 WP(C)/4201/2024	R AND S ENGINEERING SERVICES, GUJARAT VS EMPLOYEES STATE INSURANCE CORPORATION, BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //
285	D-WP(C)/5702/2024 WP(C)/4202/2024	SHETAM KUMAR DAS VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
286	D-WP(C)/8161/2024 WP(C)/4203/2024	BIPIN BIHARI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
287	D-WP(C)/5696/2024 WP(C)/4204/2024	MILAN KUMAR DAS VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
288	D-WP(C)/7292/2024 WP(C)/4205/2024	ANADI MALLIK @ ANADI CHARAN MALLIK VS TAHASILDAR, DHENKANAL	NIRAJ KUMAR SETHI VS	// 0 //
289	D-WP(C)/5706/2024 WP(C)/4206/2024	TAPAS KUMAR BARIK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
290	D-WP(C)/8079/2024 WP(C)/4207/2024	URMILA PUROHIT VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
291	D-WP(C)/5704/2024 WP(C)/4208/2024	RUDRAMANI MAHANTA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
292	D-WP(C)/5347/2024 WP(C)/4209/2024	TRINATH TANTI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
293	D-WP(C)/7290/2024 WP(C)/4210/2024	MIRABAI DORA VS SUB COLLECTOR CUM CHAIRMAN REGULATED MARKET COMMITTEE, NAYAGARH	RASHMI KANTA ACHARYA VS	// 0 //
294	D-WP(C)/5698/2024 WP(C)/4211/2024	DIPTI PRAKASH SWAIN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
295	D-WP(C)/5699/2024	SURYAKANTA CHAND	GOPAL PRASAD JENA	//

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	WP(C)/4212/2024	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/7342/2024 WP(C)/4213/2024	TAPAN KUMAR DAS VS THE COMMNR. TAX AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// () //
297	D-WP(C)/7742/2024 WP(C)/4214/2024	BIPIN BIHARI MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
298	D-WP(C)/5710/2024 WP(C)/4215/2024	SANDEEP MEHER VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// () //
299	D-WP(C)/8337/2024 WP(C)/4216/2024	RAKESH SWAIN VS UNION BANK OF INDIA, BBSR	PRASANTA KUMAR SATAPATHY VS	// () //
300	D-WP(C)/7330/2024 WP(C)/4217/2024	M/S. M.S. INFRAENGINEERS PVT. LTD. CUTTACK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// () //
301	D-WP(C)/6065/2024 WP(C)/4218/2024	KUNA PATRA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// () //
302	D-WP(C)/6064/2024 WP(C)/4219/2024	SANGRAM KUMAR SAHU VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// () //
303	D-WPCRL/5520/2024 WPCRL/14/2024	PRADEEP KUMAR DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	//0 () //
304	D-WPCRL/5353/2024 WPCRL/15/2024	RANJIT MALIK VS STATE OF ODISHA	GANESWAR BEHERA VS	KENDRAPARA SADAR /848 /2023 () //
305	D-ABLAPL/3121/2024 ABLAPL/1976/2024	ARAKSHITA PRADHAN @ PADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BHADRESWAR /13 /2024 () //
306	D-ABLAPL/3537/2024 ABLAPL/1977/2024	MANASI MALIK VS	PRABIR KUMAR RAY VS	BALICHANDRAPUR /48 /2024 ()

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307	D-ABLAPL/4043/2024 ABLAPL/1978/2024	STATE OF ODISHA BHARAT BHUSAN SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	// CHAULIAGANJA /44 /2023 ()
308	D-ABLAPL/4190/2024 ABLAPL/1979/2024	ROHIT KUMAR MOHAPATRA @ MITALI @ TUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /88 /2013 ()
309	D-ABLAPL/4229/2024 ABLAPL/1980/2024	STATE OF ODISHA DIPU PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// FATEGARH /32 /2024 ()
310	D-ABLAPL/4391/2024 ABLAPL/1981/2024	STATE OF ODISHA JAPANI @ SUKANTA BEHERA @ SUKANT KUMAR BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// RAJNAGAR /36 /2024 ()
311	D-ABLAPL/4398/2024 ABLAPL/1982/2024	STATE OF ODISHA PARSURAM DHIR @ HUNDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /36 /2024 ()
312	D-ABLAPL/4233/2024 ABLAPL/1983/2024	STATE OF ODISHA PANCHU BEHERA @ PRAMOD BEHERA VS STATE OF ODISHA	SAROJ MOHARANA VS	// RAGHUNATHPUR /206 /2023 ()
313	D-ABLAPL/4277/2024 ABLAPL/1984/2024	STATE OF ODISHA PERU @ MANOJ KUMAR PATRA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// SORO /80 /2024 ()
314	D-ABLAPL/4542/2024 ABLAPL/1985/2024	STATE OF ODISHA RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// BALIANTA P.S. /111 /2014 ()
315	D-ABLAPL/4303/2024 ABLAPL/1986/2024	STATE OF ODISHA BHAGIRATH JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BASTA /20 /2024 ()
316	D-ABLAPL/4592/2024 ABLAPL/1987/2024	STATE OF ODISHA TIKAN SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	// CHHENDIPADA /524 /2023 ()
317	D-ABLAPL/4315/2024 ABLAPL/1988/2024	STATE OF ODISHA MANAS RANJAN BILAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BANSADA /37 /2024 ()

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318	D-ABLAPL/4619/2024 ABLAPL/1989/2024	NILAMADHAB PANDA @ MADHAB PANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /175 /2023 () //
319	D-ABLAPL/5020/2024 ABLAPL/1990/2024	JITENDRA KUMAR NAIK @ JITU NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAGDIA /38 /2024 () //
320	D-ABLAPL/5185/2024 ABLAPL/1991/2024	KALINGA DALEI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /75 /2024 () //
321	D-ABLAPL/4776/2024 ABLAPL/1992/2024	JOGESWAR PUJARI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	DABUGAM /161 /2023 () //
322	D-ABLAPL/5187/2024 ABLAPL/1993/2024	PANKAJ PALAI VS STATE OF ODISHA	Anupam Dash VS	GRAM GANJAM /204 /2022 () //
323	D-ABLAPL/5344/2024 ABLAPL/1994/2024	JOGESH SWAIN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDESWAR /18 /2024 () //
324	D-ABLAPL/4820/2024 ABLAPL/1995/2024	RAMA CHANDRA BEHERA VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	TANGI /35 /2024 () //
325	D-ABLAPL/5354/2024 ABLAPL/1996/2024	SAYADA KHATUN @ SAYEDA BIBI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SORO /902 /2023 () //
326	D-ABLAPL/5369/2024 ABLAPL/1997/2024	BIJU MOHANTY VS STATE OF ODISHA	AKASH BHUYAN VS	ABHAYACHANDPUR /42 /2024 () //
327	D-ABLAPL/4952/2024 ABLAPL/1998/2024	MUKESH KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	GOPALPUR /71 /2023 () //
328	D-ABLAPL/5371/2024 ABLAPL/1999/2024	BUDU ADKATIA @ BHALU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	POTTANGI /24 /2023 () //
329	D-ABLAPL/4987/2024	SURESH CHANDRA PRADHAN	SURYAKANTA DWIBEDI	G.UDAYAGIRI /102 /2008

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	ABLAPL/2000/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5373/2024 ABLAPL/2001/2024	MUNTAZIR ANSARI VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /82 /2024 () //
331	D-ABLAPL/4991/2024 ABLAPL/2002/2024	RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /82 /2024 () //
332	D-ABLAPL/5374/2024 ABLAPL/2003/2024	SUKADEV KODA VS STATE OF ODISHA	CHIRANJIB ROUT VS	/ /0 S.D.J.M.,PALLAHARA(Anugul) ICC/0000012/2006
333	D-ABLAPL/5378/2024 ABLAPL/2004/2024	BHAGABAN JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /741 /2023 () //
334	D-ABLAPL/5399/2024 ABLAPL/2005/2024	BASANTA @ BASANTA KUMAR SWAIN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	ANANDAPUR /89 /2024 () //
335	D-ABLAPL/5391/2024 ABLAPL/2006/2024	BANDAN GHADAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /32 /2024 () //
336	D-ABLAPL/5396/2024 ABLAPL/2007/2024	BHRAMARABARA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /86 /2024 () //
337	D-ABLAPL/3513/2024 ABLAPL/2008/2024	RAMESH PANDA @ RAMESH CHANDRA PANDA VS STATE OF ODISHA	SANOTSH KUMAR MOHANTY VS	/ /0 J.M.F.C.,NARASINGHPUR(Cuttack) ICC/0000065/2022
338	D-ABLAPL/5398/2024 ABLAPL/2009/2024	MANOJ KUMAR BEHERA @ TINGIRI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /183 /2023 () //
339	D-ABLAPL/5376/2024 ABLAPL/2010/2024	MUNTAZIR ANSARI VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /83 /2024 () //
340	D-ABLAPL/4789/2024 ABLAPL/2011/2024	PRATIMA DAS VS	SATYA RANJAN MULIA VS	BIDANASI /254 /2023 ()

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341	D-ABLAPL/4821/2024 ABLAPL/2012/2024	STATE OF ODISHA JAMBESWAR BEHERA VS	MALAYA RANJAN BEHERA VS	// TANGI /35 /2024 ()
342	D-ABLAPL/4864/2024 ABLAPL/2013/2024	STATE OF ODISHA SURESH BEHERA VS	PABITRA KUMAR NAYAK VS	// BRAJARAJNAGAR /150 /2023 ()
343	D-ABLAPL/5228/2024 ABLAPL/2014/2024	STATE OF ODISHA BICHITRA MAHANANDA @ MAHANANDIA VS	UDIT RANJAN JENA VS	// BOUDH /322 /2019 ()
344	D-ABLAPL/4993/2024 ABLAPL/2015/2024	STATE OF ODISHA BIKASH THAPA VS	PRASANTA KUMAR ROUSTRAY VS	// BARGARH /52 /2024 ()
345	D-ABLAPL/5249/2024 ABLAPL/2016/2024	STATE OF ODISHA SANYASI NATH VS	RAJENDRA NARAYAN ROUT VS	// TIHIDI /65 /2023 ()
346	D-ABLAPL/5054/2024 ABLAPL/2017/2024	STATE OF ODISHA MISO BIBI VS	BISWARANJAN DALAI VS	// KENDRAPARA /108 /2018 ()
347	D-ABLAPL/5060/2024 ABLAPL/2018/2024	STATE OF ODISHA SRINIBASH SWAIN VS	SIDDHARTH PRASAD MISHRA VS	// SEA BEACH /11 /2024 ()
348	D-ABLAPL/5310/2024 ABLAPL/2019/2024	STATE OF ODISHA HRUDANANDA ROUT @ DHANESWAR ROUT VS	KSHIROD KUMAR PAHIL VS	// DHUSURI /46 /2024 ()
349	D-ABLAPL/5328/2024 ABLAPL/2020/2024	STATE OF ODISHA SAMBHAB SAHU @ BADAL SAHU VS	BASANTA KUMAR DAS VS	// BALASORE SADAR /62 /2024 ()
350	D-ABLAPL/5329/2024 ABLAPL/2021/2024	STATE OF ODISHA BINAY KUMAR DAS VS	BASANTA KUMAR DAS VS	// BAISINGA /47 /2024 ()
351	D-ABLAPL/5427/2024 ABLAPL/2022/2024	STATE OF ODISHA MANASH PATALSINGH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// CHANDAKA P.S. /83 /2016 () //

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352	D-ABLAPL/5348/2024 ABLAPL/2023/2024	NISHANT KUMAR BEHURIA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	//0 () //
353	D-ABLAPL/5415/2024 ABLAPL/2024/2024	PANDU CHARAN BADAJENA @ KALIA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NIRAKARPUR /46 /2024 () //
354	D-ABLAPL/5429/2024 ABLAPL/2025/2024	NIHAR RANJAN SATAPATHY VS STATE OF ODISHA	AUROVINDA MOHANTY VS	KUJANGA /43 /2024 () //
355	D-ABLAPL/5425/2024 ABLAPL/2026/2024	BIKAN @ BIKRAM KUMAR NATH VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /67 /2024 () //
356	D-ABLAPL/5437/2024 ABLAPL/2027/2024	VIKASH AGARWAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	RAGHUNATHPALI /84 /2024 () //
357	D-ABLAPL/4026/2024 ABLAPL/2028/2024	LATA LENKA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PIRAHAT P.S /79 /2023 () //
358	D-ABLAPL/4541/2024 ABLAPL/2029/2024	DURYADHAN BARIK @ DHANA BARIK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SAHID NAGAR P.S. /309 /2023 () //
359	D-ABLAPL/4662/2024 ABLAPL/2030/2024	SUNIT MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /82 /2024 () //
360	D-ABLAPL/3987/2024 ABLAPL/2031/2024	SUDHANSU SEKHAR NAYAK VS STATE OF ODISHA	SUBHENDU KAR VS	GHASIPURA /375 /2023 () //
361	D-ABLAPL/4663/2024 ABLAPL/2032/2024	JYOTISH BISWAS VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MOTU /137 /2023 () //
362	D-ABLAPL/5451/2024 ABLAPL/2033/2024	ABDULLAH HUSSENMEAR ABDULLAH @ ABDULLAH @ H M ABDULLAH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /73 /2024 () //